

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 444 of 2016 in
Appeal No. 40 of 2016**

Dated : 19th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Jsons Foundary Pvt. Ltd.
Vs.**

... Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Dipali Sheth
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raguvamsy for R-1

Mr. Varun Pathak for R-2

ORDER

It is represented that pleadings are complete in the main matter.

List the main appeal for hearing on **20.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt